

Shares in Air India Airlines

*569. SHRIMATI MAHENDRA
KUMARI:
SHRI CHETAN P. S.
CHAUHAN:

Will the Minister of CIVIL AVIATION
AND TOURISM be pleased to state:

(a) whether there is an proposal to offer
shares in the Air Indian and the Indian Air-
lines to the staff of two organisation;

(b) if so, the details thereof;

(c) whether the Government have for-
mulated any pricing formula for these
shares;

(d) if so, the time by which the proposal
is likely to be finalised and implemented;
and

(e) the reaction of the employees
thereto?

THE MINISTER OF CIVIL AVIATION
AND TOURISM (SHRI MADHAVRAO SCIN-
DIA): (a) and (b). Yes, Sir. Two Companies
under the Companies Act, 1956, namely,
Indian Airlines Ltd. and Air India Ltd. are
intended to be incorporated to replace the
two Air Corporations, i. e. Indian Airlines and
Air India, to enable them mobilise capital to
meet growth requirements, provide opportu-
nity of participation in the shareholding of the
companies to workers in the first instance,
and later, if necessary, to mutual proposed in
this connection to restructure the two Air
Corporations for which a Bill will be intro-
duced or consideration of the Parliam-
ent.

(c) No, Sir.

(d) and (e). Do not arise.

Privatisation of Tourism

*570. DR. LAXMINARAYAN
PANDEY:
DR. A. K. PATEL:

Will the Minister of CIVIL AVIATION
AND TOURISM be pleased to state:

(a) whether the Government have de-
cided to privates tourism and hand over
certain places to private sector for develop-
ment as tourist resorts

(b) if so, the details thereof and the
modalities for selection of private parties for
the purpose;

(c) whether the Government propose to
invite global tenders and if so, the parametres
of the tender notice;

(d) whether any specific places have
been selected for this purpose; and

(e) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION
AND TOURISM (SHRI MADHAVRAO SCIN-
DIA): (a) to (e). Government's policy has
been to encourage growth of tourism mainly
in the private sector. Recently offers have
been invited from private parties for setting
up of hotels and resorts in locations in La-
kshadweep and Delhi. These offers will be
considered in accordance with the invest-
ment policy, environment regulations and
other factors related to need for develop-
ment of tourism infrastructure and facilities
in the country.

**Negotiations with Asiasat to Lease
Transponder**

*571. SHRI MOHAN RAWALE:
KUMARI PUSPA DEVI SINGH:

Will the Minister of INFORMATION AND
BROADCASTING be pleased to state:

(a) whether the Government propose to
revive the negotiations with Asiasat, to leas
a transponder on its satellite to telecast
Doordarshan's programmes;